

[Shri K. Hanumanthaiya]

- (i) (a) Review by the Government on the working of the Orissa Road Transport Company Limited, Berhampur (Ganjam), for the year 1968-69.

(b) Annual Report of the Orissa Road Transport Company Limited, Berhampur (Ganjam), for the year 1968-69.

- (ii) Directors' Report and statement of accounts for the year 1968-69 of the Orissa Road Transport Company Limited, Berhampur (Ganjam) and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-975/71.]

MR. SPEAKER : You have also given a statement explaining the delay. That is a very good practice. I appreciate it.

NOTIFICATION UNDER REPRESENTATION
OF THE PEOPLE ACT AND REPORTS
OF LAW COMMISSION

THE MINISTER OF STATE IN THE
MINISTRY OF LAW AND JUSTICE
(SHRI NITIRAJ SINGH CHAUDHARY) :
I beg to lay on the Table :

- (1) A copy of Notification No. S. O. 2853 (Hindi and English versions) published in Gazette of India dated the 31st July, 1971 making certain amendments and corrections in Schedule VII to the Delimitation of Parliamentary and Assembly Constituencies Order, 1966 in respect of the State of Madhya Pradesh, under sub-section (2) of section 9 of the Representation of the people Act, 1950. [Placed in Library. See No. LT-976/71.]

- (2) (i) A copy of the Thirty-fifth Report of the Law Commission on

Capital Punishment-Volumes I and II.

- (ii) A statement showing reasons for delay in laying the above Report.

[Placed in Library. See No. LT-977/71.]

- (3) A copy of the Forty-second Report of the Law Commission on the Indian Penal Code. [Placed in Library. See No. LT-978/71].

SHRI JYOTIRMOY BOSU (Diamond Harbour) : About the next item which is going to be laid by Mr. K. R. Ganesh, I want to ask how much time the committee devoted to its work, what procedure they adopted, etc., because from what I have seen in newspapers, they have grossly underplayed the menace of overinvoicing and under-invoicing.

REPORT OF THE STUDY TEAM ON
LEAKAGE OF FOREIGN EXCHANGE

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI K. R. GANESH) : I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Study Team on Leakage of Foreign Exchange through invoice manipulation. [Placed in Library. See No. LT-979/71.]

MR. SPEAKER : Our practice is only to ask for the reasons for the delay.

SHRI JYOTIRMOY BOSU : This menace of foreign exchange leakage is ruining our economy.

MR. SPEAKER : You can say all that later on, not while it is being laid on the Table.

COTTON TEXTILES (CONTROL) AMDT.
(ORDER UNDER ESSENTIAL COMMO-
DITIES ACT

THE DEPUTY MINISTER IN THE
MINISTRY OF FOREIGN TRADE (SHRI
A. C. GEORGE) : I beg to lay on the
Table a copy (Hindi and English versions) of